

ITEM NO.48

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 862/2023

HADIUJJAMAN LASKAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

(IA No. 154001/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 163013/2023 - STAY APPLICATION)

Date : 25-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Fuzail Ahmad Ayyubi, AOR  
Mr. Mustafa Khaddam Hussain, Adv.  
Mr. Ibad Mushtaq, Adv.  
Ms. Akanksha Rai, Adv.  
Ms. Gurneet Kaur, Adv.

For Respondent(s)

Mr. Ankit Roy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this matter on 19.12.2024 (NMD).

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)